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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) presents his compliments to the Permanent Representatives/Observers to the United Nations and wishes to convey the following:

On **22 June 2011**, the Committee approved the **deletion** of the eight entries specified below from the Al-Qaida Sanctions List. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from Al-Qaida individuals Section A

QI.A.211.06. Name: 1: GHUMA 2: ABD'RABBAH 3: na 4: na

Name (original script): جمعة عبد ربه

Title: na **Designation:** na **DOB:** 2 Sep. 1957 **POB:** Benghazi, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Ghunia Abdurabba b) Ghoma Abdrabba c) Abd'rabbah d) Abu Jamil e) Ghunia Abdrabba **Low quality a.k.a.:** na **Nationality:** British **Passport no.:** na **National identification no.:** na **Address:** Birmingham, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 5 Dec. 2006) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Dec. 2009.

QI.A.212.06. Name: 1: ABD 2: AL-RAHMAN 3: AL-FAQIH 4: na

Name (original script): عبد الرحمن الفقيه

Title: na **Designation:** na **DOB:** 15 Dec. 1959 **POB:** Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Mohammed Albashir b) Muhammad Al-Bashir c) Bashir Mohammed Ibrahim Al-Faqi d) Al-Basher Mohammed e) Abu Mohammed f) Mohammed Ismail g) Abu Abd Al Rahman h) Abd Al Rahman Al-Khatab i) Mustafa j) Mahmud k) Abu Khalid **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Birmingham, United Kingdom **Listed on:** 7 Feb. 2006 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

QI.B.213.06. Name: 1: MOHAMMED 2: BENHAMMEDI 3: na 4: na
Name (original script): محمد بن حمادى
Title: na **Designation:** na **DOB:** 22 Sep. 1966 **POB:** Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Mohamed Hannadi b) Mohamed Ben Hammedi c) Muhammad Muhammad Bin Hammedi d) Ben Hammedi e) Panhammedi f) Abu Hajir g) Abu Hajir Al Libi h) Abu Al Qassam i) Hammedi Mohamedben **Low quality a.k.a.:** na **Nationality:** Libyan **Passport no.:** na **National identification no.:** na **Address:** Midlands, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 22 Feb. 2006, 30 Sep. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Dec. 2009.

QI.K.214.06. Name: 1: ABDULBAQI 2: MOHAMMED 3: KHALED 4: na
Name (original script): عبد الباقي محمد خالد
Title: na **Designation:** na **DOB:** 18 Aug. 1957 **POB:** Tripoli, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Abul Baki Mohammed Khaled b) Abd' Al-Baki Mohammed c) Abul Baki Khaled d) Abu Khawla **Low quality a.k.a.:** na **Nationality:** British **Passport no.:** na **National identification no.:** na **Address:** Birmingham, United Kingdom **Listed on:** 7 Feb. 2006 **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Dec. 2009.

QI.N.215.06. Name: 1: TAHIR 2: NASUF 3: na 4: na
Name (original script): طاهر ناصوف
Title: na **Designation:** na **DOB:** a) 4 Nov. 1961 b) 11 Apr. 1961 **POB:** Tripoli, Libyan Arab Jamahiriya **Good quality a.k.a.:** a) Tahir Mustafa Nasuf b) Tahar Nasoof c) Taher Nasuf d) Al-Qa'qa e) Abu Salima El Libi f) Abu Rida g) Tahir Moustafa Nasuf h) Tahir Moustafa Mohamed Nasuf **Low quality a.k.a.:** na **Nationality:** Libyan **Passport no.:** Libyan passport number RP0178772 **National identification no.:** British National Insurance Number PW548083D **Address:** Manchester, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 30 Jan. 2009, 13 Feb. 2009) **Other information:** Resident in the United Kingdom as at Jan. 2009. Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

Removed from Al-Qaida entities Section B

QE.M.122.06. Name: MEADOWBROOK INVESTMENTS LIMITED
A.k.a.: na **F.k.a.:** na **Address:** 44 Upper Belgrave Road, Clifton, Bristol, BS8 2XN, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 21 Oct. 2010) **Other information:** Registration number: 05059698. Associated with Mohammed Benhammedi (QI.B.213.06). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Dec. 2009.

QE.O.123.06. Name: OZLAM PROPERTIES LIMITED
A.k.a.: na **F.k.a.:** na **Address:** 88 Smithdown Road, Liverpool, L7 4JQ, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 21 Oct. 2010) **Other information:** Registration number: 05258730. Associated with Mohammed Benhammedi (QI.B.213.06). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Dec. 2009.

QE.S.125.06. Name: SARA PROPERTIES LIMITED
A.k.a.: Sara Properties **F.k.a.:** na **Address:** a) 104 Smithdown Road, Liverpool, Merseyside L7 4JQ, United Kingdom b) 2a Hartington Road, Liverpool L8 OSG, United Kingdom **Listed on:** 7 Feb. 2006 (amended on 21 Oct. 2010) **Other information:** Registration number: 4636613. Associated with Mohammed Benhammedi (QI.B.213.06). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Dec. 2009.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the Al-Qaida Sanctions List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourteenth update of the List in 2011.

23 June 2011